

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-6/1999/126/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abdul Hakim,
Member, MACT No. 3,
Kamrup (M), Guwahati.

Dated Guwahati the ²⁶ 9 January, 2024.

Sub: **Casual leave.**

Ref:- Your letter No. MACT-3/2023/800 dtd. 27.12.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 30.12.2023, along with station leave permission for the day.** The Member, MACT No.1, Kamrup (M), and in his absence, the Member, MACT No. 2, Kamrup (M), and in his absence, the District & Sessions Judge, Kamrup (M), and in her absence, the next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sdt

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-6/1999/127-130/A, dated , 09-01-2024

Copy to :

1. The Member, MACT No.1, Kamrup (M), Guwahati, Assam.
2. The Member, MACT No. 2, Kamrup (M), Guwahati, Assam.
3. The District & Sessions Judge, Kamrup (M).
- ✓ 4. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

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